COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 156 OF 2017

Dated: 10th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Aravali Power Company Private Ltd. Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 30.08.2018.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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